

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/54806/2024 ADMLS/6/2024	MH BLAND S.L., AHMEDABAD VS MV PROPEL FORTUNE, SINGAPORE	ISHWAR MOHANTY VS	// ()	
2	D-BLAPL/39310/2024	SUBAL SETHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /212 /2024 ()	AOD20240000001C202400398
3	D-BLAPL/39312/2024	MANTU@PRAVAT DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SORO /444 /2022 ()	AOD20240000001C202400399
4	D-BLAPL/39314/2024	BULET MUKHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /154 /2024 ()	
5	D-BLAPL/39315/2024	AWADH BIHARILAL SRIVASTAV VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BOLANGIR SADAR /518 /2024 ()	
6	D-BLAPL/39317/2024	SANAJ @ SANAJA PRADHAN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BHANJANAGAR /144 /2010 ()	
7	D-BLAPL/39319/2024	REDDY KAUSALYA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	//0 ()	
8	D-BLAPL/39339/2024	KALPANA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 ()	
9	D-BLAPL/39346/2024	PARVEZ ALAM @ GUDDU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAMBARI /233 /2024 ()	
10	D-BLAPL/39348/2024	MAHAMMAD ANWAR VS STATE OF ODISHA	SARBESWAR SAHOO VS	// ()	AOD20220004505C202400090
11	D-BLAPL/39349/2024	JHASKETAN RAUTI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KOMNA PS /15 /2016 ()	

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12	D-BLAPL/39351/2024	NARENDRA BHOI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PURUNAKOTE /93 /2024 () //	AOR20220001648C202400106
13	D-BLAPL/39352/2024	PRAFULLA KUMAR JENA VS STATE OF ODISHA	BISHNU PRASAD MALLICK VS	// / /0 () //	
14	D-BLAPL/39353/2024	SANTOSH DEEP VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LATHOR /59 /2024 () //	
15	D-BLAPL/39354/2024	GAYA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BADAGADA /143 /2024 () //	
16	D-BLAPL/39363/2024	ASHUTOSH SHARMA VS STATE OF ODISHA(VIG.)	ABHAS MOHANTY VS	ROURKELA VIGILANCE /16 /2024 () //	
17	D-BLAPL/39375/2024	BHAGYADHAR NAYAK @ KALIA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	NAYAPALLI P.S. /741 /2024 () //	
18	D-BLAPL/39377/2024	SANTOSH DAS @ BRAHMAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1060 /2024 () //	
19	D-BLAPL/39378/2024	NARESH BARIHA @ BAILU VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	PAIKMAL /163 /2023 () //	
20	D-BLAPL/39379/2024	GANJA @ SANTUNU NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /554 /2024 () //	
21	D-BLAPL/39382/2024	DHANURJYA SAGARIA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// / /0 () //	
22	D-BLAPL/39384/2024	SRIDHAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /275 /2024 () //	
23	D-BLAPL/39385/2024	NIPUN KUMAR SETHY @ NIPUN SETHY	JUGALA KISHORE PANDA	BAIDYANATHPUR /524 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/39388/2024	AKSHYA DAS @ RAJA	SANJAYA NARAYAN SAHOO	BALIANTA P.S. /325 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/39394/2024	PRALAY BISWAS	DIPTI RANJAN BHOKTA	UMERKOTE /395 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/39395/2024	SAMAN MAJHI	SUDHASHREE PASAYAT	PAIKMAL /163 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/39397/2024	JISAN ALI @ JISAN	BISWARANJAN DALAI	BALIKUDA /420 /2024	AOD20240000324C202400008
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/39398/2024	KARFULLA @ PRAFULLA @ PURNACHANDRA BACHISUDHASHREE PASAYAT	SUDHASHREE PASAYAT	PAIKMAL /163 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/39400/2024	KUDA DHARMA RAO	DIPTI RANJAN BHOKTA	PADWA /113 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/39405/2024	RAJESH NAIK @ DUKHA	HRUDANANDA MOHAPATRA	KUNDHEIGOLA /249 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/39407/2024	JAMA MAJHI	PRASANTA KUMAR NANDA	KORAPUT TOWN /100 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/39408/2024	BUDU @ SK. KARIM	PRASANTA KUMAR NANDA	SEMILLIGUDA /78 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-CMAPL/54975/2024	BHAGIRATHI BISWAL	BUDHIRAM DAS	//	
		VS	VS	()	
		BINAPANI SWAIN		//	
34	D-CMAPL/54988/2024	HURUN NIBIBI	ADV.	//	
		VS	VS	()	

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35	D-CMP/54834/2024	STATE OF ODISHA CHITRAMANI@KALI ROUT VS UDHABA ROUT	PRATYUSHA NAIDU VS	// // 0	
36	D-CMP/54849/2024	MIR SAFDAR ALLI VS MIR MORAD ALLI	SMRUTI PRASAD SAHOO VS	// // 0	
37	D-CMP/54902/2024	JSW ENERGY UTKAL LTD., TELANGANA VS MAHANADI COALFIELDS LTD., JHARSUGUDA	NIKHILESH BARIK VS	// // 0	
38	D-CMP/54910/2024	RUDRANANDAN MISHRA VS JAGANNATH SAHOO	GOPAL KRUSHNA MOHANTY VS	// // 0	
39	D-CMP/54923/2024	OHAB KHAN @ WAHAB KHAN VS AHAMAD ALI KHAN	NIRANJAN SINGH (1) VS	// // 0	
40	D-CMP/54930/2024	SK.FAKIRUDDIN VS SK.ABDUL GAFFAR	SMITA RANJAN PATNAIK VS	// // 0	
41	D-CMP/54932/2024	DURGADASI RAM VS BASANTI RAM	PRIYA RANJAN MISHRA VS	// // 0	
42	D-CONTC/54788/2024	LAXMAN KUMAR DHAL VS ARAVIND AGRAWAL, IAS	PRADIP KUMAR DHAL VS	// // 0	
43	D-CONTC/54794/2024	SAROJ KUMAR JENA VS ARVIND AGRAWAL, IAS	ADV. VS	// // 0	
44	D-CONTC/54799/2024	PURNA CHANDRA BEHERA VS ARVIND AGRAWAL, IAS	ADV. VS	// // 0	
45	D-CONTC/54803/2024	JAYAKRISHNA DAS VS ARVIND AGRAWAL, IAS	ADV. VS	// // 0	

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46	D-CONTC/54804/2024	RABINDRANATH HATI VS ADITYA GOYEL, IAS	SWADHIN KESARI SINGH VS	// 0	//
47	D-CONTC/54807/2024	SANATAN BASANTRA VS DATTATRAY BHAUSAHEB SHINDE, IAS	SWADHIN KESARI SINGH VS	// 0	//
48	D-CONTC/54809/2024	GOPAL CHARAN MOHANTY VS DATTATRAYA BHAUSAHEB SHINDE, IAS	SWADHIN KESARI SINGH VS	// 0	//
49	D-CONTC/54810/2024	BHAGAT SETH VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0	//
50	D-CONTC/54816/2024	IPSITA PANDA VS BIJAYALAXMI SAMAL, BEO, ATHAGARH	TUSAR KUMAR MISHRA VS	// 0	//
51	D-CONTC/54828/2024	RAJENDRA PRASAD JENA VS SURESH KUMAR VASHISHTH, IAS	BIKASH KUMAR ROUTRAY VS	// 0	//
52	D-CONTC/54832/2024	JAGNESWAR SWAIN VS ER. PURNA CHANDRA MOHAPATRA, ER.IN CHIEF, WORKS DEPT.	ADV. VS	// 0	//
53	D-CONTC/54838/2024	DIVYAJYOTI BAIDIKA SEVA SANSTHANA, GANJAMSHAKTI PRASAD PANDA VS PRAFULLA KUMAR BISWAL, EXECUTIVE OFFICER, SURADA	VS	// 0	//
54	D-CONTC/54847/2024	SAJUN KISHOR SAMAL VS SHALINI PANDIT, IAS	ADV. VS	// 0	//
55	D-CONTC/54851/2024	SABITA MOHANTA VS SHALINI PANDIT, IAS	ADV. VS	// 0	//
56	D-CONTC/54856/2024	LILABATI BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// 0	//
57	D-CONTC/54860/2024	LAXMIPRIYA MAHANTA	ADV.	//	//

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		VS	VS	0	
		SHALINI PANDIT, IAS		//	
58	D-CONTC/54863/2024	KARUNAKAR BARIK	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
59	D-CONTC/54866/2024	HIMANSU SEKHAR MOHANTA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
60	D-CONTC/54870/2024	HADIBANDHU SINGH	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
61	D-CONTC/54871/2024	INDRAJIT MOHANTA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
62	D-CONTC/54876/2024	SURANJAN PATTANAYAK	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
63	D-CONTC/54884/2024	SANJAY KUMAR SASMAL	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
64	D-CONTC/54887/2024	KANYA KUMARI PAL	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
65	D-CONTC/54891/2024	SAROJ KUMAR JENA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
66	D-CONTC/54895/2024	AJIT KUMAR SHEE	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
67	D-CONTC/54898/2024	GOURIBALA DUTTA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
68	D-CONTC/54901/2024	BRAJAMOHAN PARIDA	ADV.	//	
		VS	VS	0	

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		SHALINI PANDIT, IAS		//	
69	D-CONTC/54909/2024	JAYANTA KISHORE PATRI	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		ANVESHA REDDY, COLLECTOR, JAJPUR		//	
70	D-CONTC/54914/2024	OKIL PADHAN	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
71	D-CONTC/54916/2024	SADHAN CHANDRA DANDAPAT	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
72	D-CONTC/54918/2024	SUKHENDU BIKASH BHUYAN	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
73	D-CONTC/54920/2024	HRUSIKESH SI	ADV.	//	
		VS	VS	()	
		SALINI PANDIT, IAS		//	
74	D-CONTC/55027/2024	UPENDRA KUMAR SHAW	ADV	//	AOD20220001936C202400007
		VS	VS	()	
		BIRAJA PRASAD PRADHAN,SUPERTENDING ENGINEER RURAL WORKS,BHUBANESWAR		//	
75	D-CRLA/39318/2024	PRAKASH CHANDRA PRADHAN	BIPIN KUMAR NAYAK	DELANGA /110 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
76	D-CRLA/39357/2024	BAPI @ ABHAY KUMAR PATI	AMULYA RATNA PANDA	REMUNA /44 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
77	D-CRLA/39362/2024	BISWAMBAR KANHAR	AMULYA RATNA PANDA	VIGILANCE PS (BERHAMPUR) /45 /2012	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
78	D-CRLA/39365/2024	BISWANATH KANHAR	AMULYA RATNA PANDA	VIGILANCE PS (BERHAMPUR) /45 /2012	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
79	D-CRLLP/39331/2024	INFORMANT	RABINDRANATH PRUSTY	KASINAGAR /56 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	

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80	D-CRLLP/39343/2024	JHARANA SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	GOP /197 /2019 () //	
81	D-CRLMA/39374/2024	BIPLAB BISWAS @ BILLO VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /87 /2023 () //	
82	D-CRLMC/39309/2024	PRASANNA KUMAR GOUDA@PRASANNA GOUDA VS STATE OF ODISHA	SURJYANARAYAN SAHU VS	KHANDAGIRI P.S. /131 /2024 () //	AOD2024000001C202400400
83	D-CRLMC/39320/2024	SUSANTA BEHERA VS STATE OF ODISHA	PARSURAM PANDA VS	/ /0 () //	
84	D-CRLMC/39324/2024	NALI @ SAROJ BARIK VS STATE OF ODISHA	PARSURAM PANDA VS	BASUDEVPUR /86 /2023 () //	
85	D-CRLMC/39326/2024	SUSANTA BEHERA VS STATE OF ODISHA	PARSURAM PANDA VS	/ /0 () //	
86	D-CRLMC/39336/2024	RAJ KISHORE BEHERA VS PRATIKSHA BEHERA	SUKANTA KUMAR NAYAK VS	/ /0 () //	
87	D-CRLMC/39338/2024	KAUSHIK MANDAL VS STATE OF ODISHA	LINGARAJ SARANGI VS	SAHID NAGAR P.S. /436 /2016 () //	
88	D-CRLMC/39344/2024	PRIYABRATA PATTANAİK VS STATE OF ODISHA	LINGARAJ SARANGI VS	MAHILA P.S.(BBSR) /140 /2024 () //	
89	D-CRLMC/39347/2024	PULOK JOYTSHNA DAS VS STATE OF ODISHA	LINGARAJ SARANGI VS	MAHILA P.S.(BBSR) /140 /2024 () //	
90	D-CRLMC/39350/2024	P. ANIL KUMAR PATRA VS ABHIMANYU SAHU	DIPTI RANJAN MOHAPATRA VS	BADABAZAR /278 /2024 () //	
91	D-CRLMC/39361/2024	ABHISEK PARIDA @ BABULU	DEEPAK KU SAHOO	Tantiapal Marine /170 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/39366/2024	KSHIROD DAS	DEEPAK KU SAHOO	AUL /184 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/39367/2024	NAMITA DAS	LINGARAJ SARANGI	MAHILA P.S.(BBSR) /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/39370/2024	DUSHAMANTA KUMAR NAYAK	PRASANNA KUMAR PANI	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
95	D-CRLMC/39391/2024	MADHAB CHANDRA PRADHAN@MADHAB PRADHAN	ANJAYA NARAYAN SAHOO	DASPALLA /152 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/39402/2024	NALINI PRAVA BEHERA	ASWINI KUMAR SAHOO	SAMBALPUR VIGILANCE /86 /2012	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
97	D-CRLMC/39403/2024	GOBINDA CHANDRA DAS	SAPAN KUMAR LENKA	JODA /167 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/39404/2024	NARAYAN SAHU	LALATENDU SAMANTARAY	GOSANINUAGAM /11 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/39406/2024	SAFIKUDDIN AHEMAD	GOPINATH MISHRA	KAKATAPUR /149 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/39410/2024	RIKHIRAM SARAF@RITIRAM SARAF	MANOJ KUMAR PATI	MURIBAHAL /70 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMP/39330/2024	NAKUL CHANDRA NAYAK	SAILABALA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMP/39340/2024	JAGATJYOTI MOHANTY	KISHORE CHANDRA RAJGURU MOHAPATRA	/ /0	
		VS	VS	()	

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103	D-CRLMP/39355/2024	STATE OF ODISHA DILLIP KUMAR BISWAL VS	ARIJEET MISHRA VS	// /0 ()	
104	D-CRLMP/39371/2024	STATE OF ODISHA PRAKASH NAYAK VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /124 /2024 ()	
105	D-CRLMP/39373/2024	STATE OF ODISHA SILPA MOHAPATRA VS	DEEPAK KU SAHOO VS	// /0 ()	
106	D-CRLMP/39383/2024	STATE OF ODISHA BISHNUPRIYA NAYAK @ PATSANI VS	S.N.B.RAY VS	// /0 ()	
107	D-CRLMP/39386/2024	AMIYA KUMAR NAYAK KAMALAKANTA BEHERA VS	ALOK KUMAR DAS VS	// /0 ()	
108	D-CRLMP/39393/2024	STATE OF ODISHA ARA SEKHA VS	CHITTA RANJAN LENKA VS	// KORAPUT TOWN /196 /2021 ()	
109	D-CRLMP/39401/2024	UNION OF INDIA JASHOBANTA SENAPATI VS	SAPAN KUMAR LENKA VS	// /0 ()	
110	D-CRLREV/39369/2024	STATE OF ODISHA SARAT CHANDRA TRIPATHY VS	BASANTA KUMAR DAS VS	// /0 ()	
111	D-FAO/54778/2024	SIDHESWAR MISHRA ANIL KUMAR PANDA VS	AUROBINDA SAHOO VS	// /0 ()	AOD20220003080C202400045
112	D-ITA/54940/2024	STATE OF ODISHA ANIL PRASAD DAS VS	SOUBHAGYA S. DAS VS	// /0 ()	
113	D-MACA/54784/2024	PRINCIPAL COMMNR. OF INCOME TAX, NEW DELHI VARSHA RANI VS	RAMESH CHANDRA PRADHAN VS	// /0 ()	
		MINAKSHI ACHARYA		//	

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114	D-MACA/54796/2024	BIJOYLAXMI PANDA VS RAJENDRA KUMAR NATH	RAMESH CHANDRA PRADHAN VS	// 0 //	
115	D-MACA/54819/2024	SARAT BEHERA VS NIREN GANGULI	SATYABHUSAN DAS VS	// 0 //	
116	D-MACA/54859/2024	KRUSHNA CHANDRA BIRUA VS RAMESH CHANDRA GIRI	PRADEEP KUMAR MISHRA VS	// 0 //	
117	D-MACA/54868/2024	DAMBARUDHAR TUDU VS RAMESH CHANDRA GIRI	PRADEEP KUMAR MISHRA VS	// 0 //	
118	D-MACA/54877/2024	DWIJABARA BARAL VS MANORANJAN BARAL	PRADEEP KUMAR MISHRA VS	// 0 //	
119	D-MACA/54888/2024	SUJATA PRADHAN VS SUSANTA KUMAR MALLICK	PRADEEP KUMAR MISHRA VS	// 0 //	
120	D-MACA/54904/2024	D.M., ORIENTAL INSURANCE CO.LTD., ANGUL VS FULLA BARAL	ADAM ALI KHAN VS	// 0 //	
121	D-MACA/54913/2024	MANAGER LEGAL, M/S SBI GENERAL INSURANCE CO. VS JHILIMILI SAHOO	ADAM ALI KHAN VS	// 0 //	
122	D-MACA/54937/2024	MAHESH CHANDRA MOHANTY VS SUBAS AGARWALLA	DIBYA CHARAN SWAIN VS	// 0 //	
123	D-MACA/54941/2024	PURUSOTTAM MOHANTY VS SUBAS AGARWALLA	DIBYA CHARAN SWAIN VS	// 0 //	
124	D-MACA/54944/2024	ABHIJIT DAS VS SUBAS AGRAWALLA	DIBYA CHARAN SWAIN VS	// 0 //	
125	D-MACA/54946/2024	JYOTIRMAYEE ACHARYA	DIBYA CHARAN SWAIN	//	

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		VS	VS	0	
126	D-MACA/54950/2024	SUBAS AGRAWALLA PURUSOTTAM NAYAK	DIBYA CHARAN SWAIN	//	
		VS	VS	0	
127	D-MACA/54952/2024	SUBAS AGRAWALLA HEMANTA KUMAR DAS	DIBYA CHARAN SWAIN	//	
		VS	VS	0	
128	D-MATA/54917/2024	SUBAS AGRAWALLA ADYASHA DASH	ANUP KUMAR BOSE	//	
		VS	VS	0	
129	D-MATA/54954/2024	SACHIN BARLA RAGHUNATH BARAL	BISHNU BRATA SINGH	//	
		VS	VS	0	
130	D-RPFAM/54925/2024	RAJASHREE SAHOO MONALISA KHATUA	PRAKASH RANJAN BARIK	//	
		VS	VS	0	
131	D-RPFAM/54962/2024	AKSHYA KUMAR BEHERA TULARAM PRADHANI	AMITAV TRIPATHY	//	
		VS	VS	0	
132	D-RPFAM/54963/2024	GHASIMANI PRADHANI NIHAR RANJAN SWAIN	SAPAN KUMAR LENKA	//	
		VS	VS	0	
133	D-RPFAM/55015/2024	RACHITA PARIDA ASHOK KUMAR SAHU @ ASHOK KUMAR SAHU	BYOMAKESH TRIPATHY	//	
		VS	VS	0	
134	D-RSA/54800/2024	TOPAI SAHU ASWINI SAW@ASHIWINI SAO	KIRTAN BADHEI	//	
		VS	VS	0	
135	D-RSA/54815/2024	SHAYAM SUNDAR SAHU SRIMATI NAIK@KOLHARI	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
136	D-RSA/54833/2024	SADHU NAIK PARESH RAY	PRAKASH RANJAN BARIK	//	
		VS	VS	0	

**ORISSA HIGH COURT**

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137	D-RVWPET/54773/2024	HEMANTI RAY PRAMILA MANGARAJ@PRAMILA JENA@PRAMILA	BRWULLA KUMAR KAR	// //	
		VS	VS	0	
138	D-RVWPET/54861/2024	YUDHISTHIRA JENA@YUDHISTHIRA MANGARAJ SUBASH CHANDRA MANDAL	BIPLABA P.B. BAHALI	// //	
		VS	VS	0	
139	D-TRP(C)/54772/2024	MOCHIRAM MOHANTA PRAVATI SAHOO	BIJAYA KUMAR SAHOO	// //	
		VS	VS	0	
140	D-TRPCRL/39316/2024	SUDHIRA KUMAR SAHOO PRAVATI SAHOO	BIJAYA KUMAR SAHOO	// //	
		VS	VS	0	
141	D-WA/54776/2024	SUDHIRA KUMAR SAHOO TRILOCHAN DIGAL	ASHWARIYA DASH	// //	AOR20220001665C202400084
		VS	VS	0	
142	D-WA/54781/2024	STATE OF ODISHA SOBHAN KUMAR BANERJEE	MITU KUMAR BISWAL	// //	
		VS	VS	0	
143	D-WA/54811/2024	STATE OF ODISHA ARYA DEBABRATTA BEHERA	DINESH KUMAR PANDA	// //	
		VS	VS	0	
144	D-WA/54812/2024	STATE OF ODISHA SNEHASISH NAYAK	MITU KUMAR BISWAL	// //	
		VS	VS	0	
145	D-WA/54820/2024	STATE OF ODISHA HIMANSHU SHEKHAR MEHER	DINESH KUMAR PANDA	// //	
		VS	VS	0	
146	D-WA/54826/2024	STATE OF ODISHA DAITRI KANDHAPANI	DINESH KUMAR PANDY	// //	
		VS	VS	0	
147	D-WA/54845/2024	THE STATE OF ODISHA BHUPESH KUMAR SAHOO	DINESH KUMAR PANDA	// //	
		VS	VS	0	
		STATE OF ODISHA		//	

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148	D-WA/54970/2024	RITANJALI SETHI VS COLLECTOR AND DIST.MAGISTRATE, KENDRAPARA	BAIDHAR SAHOO VS SUBHADUTTA ROUTRAY	// 0 //	
149	D-WA/54989/2024	NILAM DAKUA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS SUBHADUTTA ROUTRAY	// 0 //	
150	D-WA/55000/2024	JYOTRIMAYEE SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS SUBHADUTTA ROUTRAY	// 0 //	
151	D-WA/55006/2024	PRADEEP KUMAR JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS SUBHADUTTA ROUTRAY	// 0 //	
152	D-WA/55011/2024	JYOTIRANJAN PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS SUBHADUTTA ROUTRAY	// 0 //	
153	D-WA/55022/2024	ACHYUTANANDA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS RAMESH CHANDRA JENA	// 0 //	
154	D-WP(C)/54771/2024	SHIV PARIVAHAN, JAGATPUR, CUTTACK VS PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	RAMESH CHANDRA JENA VS SWADHIN KESARI SINGH	// 0 //	
155	D-WP(C)/54774/2024	SUNIL BRAHMA VS STATE OF ODISHA	SWADHIN KESARI SINGH VS SWADHIN KESARI SINGH	// 0 //	
156	D-WP(C)/54775/2024	RAMA KRUSHNA SAHU VS STATE OF ODISHA	SWADHIN KESARI SINGH VS NABEEN KUMAR RATH	// 0 //	
157	D-WP(C)/54777/2024	NABEEN KUMAR RATH VS SUDHANSU KUMAR RATH	NABEEN KUMAR RATH VS SANTOSH KUMAR SWAIN	// 0 //	
158	D-WP(C)/54779/2024	NITYANANDA MANDAL VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS PARTHA SARATHI DAS	// 0 //	
159	D-WP(C)/54780/2024	SAMBA JENA @ SHAMBA JENA	PARTHA SARATHI DAS	//	AOD20240000364C202400050

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/54782/2024	RAMESH CHANDRA SATAPATHY	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/54783/2024	AMULYA CHARAN OJHA	MANAS PATI	//	AOR20220001535C202400175
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/54785/2024	SANTILATA NATH	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/54786/2024	PRAMOD KUMAR PADHY	MANAS PATI	//	AOR20220001535C202400176
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/54787/2024	ALEKH CHARAN SAHOO	MANAS PATI	//	AOR20220001535C202400174
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/54789/2024	JYOTSNARANI PRAHARAJ	BIPIN KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/54790/2024	LAXMI HEMBRAM	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202400004
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/54791/2024	PRANATI JENA	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202400006
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/54792/2024	BHOLANATH BARIK	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/54793/2024	ASWINI KUMAR SAHOO	ANIMA KUMARI DEI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/54795/2024	LILY MISHRA	BIPIN KUMAR NAYAK	//	
		VS	VS	()	

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171	D-WP(C)/54797/2024	STATE OF ODISHA TAPASWINI BEHERA VS GOVT. OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// // 0 //	
172	D-WP(C)/54798/2024	SOURAV SEKHAR BEHERA VS NILESH BADGUJAR, AUTOONEE ENGG. SERVICES	IN PERSON VS	// // 0 //	LOD20220000356C202400013
173	D-WP(C)/54801/2024	SANDEEP KUMAR GURU VS STATE OF ODISHA	SAILABALA JENA VS	// // 0 //	
174	D-WP(C)/54802/2024	URMILA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// // 0 //	
175	D-WP(C)/54805/2024	KUTARTHA SWAIN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //	
176	D-WP(C)/54808/2024 WP(C)/33217/2024	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	SUDHANSU ACHARYAH VS	// // 0 //	
177	D-WP(C)/54813/2024	SANDEEP KUMAR GURU VS STATE OF ODISHA	SAILABALA JENA VS	// // 0 //	
178	D-WP(C)/54814/2024	KISHORE CHANDRA NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //	
179	D-WP(C)/54817/2024	BASANTI PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //	
180	D-WP(C)/54818/2024	RABIRATNA KHILEI VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// // 0 //	
181	D-WP(C)/54821/2024	SANTOSH KUMAR KALET VS STATE OF ODISHA	SAILABALA JENA VS	// // 0 //	

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182	D-WP(C)/54822/2024	JADUMANI BISOI VS GENERAL MANAGER (REGION), F.C.I., ODISHA, BBSR	KRISHNA CHANDRA SAHU VS BIRAJA PRASANNA DAS	// 0 //	
183	D-WP(C)/54823/2024	SHIV PRASAD BHAGAT VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS RAJIV CHOUDHURY	// 0 //	
184	D-WP(C)/54824/2024	M/S NAYAK DISTRIBUTORS, DHENKANAL VS SUPERINTENDENT, GST AND CENTRAL EXCISE, DHENKANAL	RAJIV CHOUDHURY VS NIROD KUMAR SAHOO	// 0 //	
185	D-WP(C)/54825/2024	SRIKANTA CHANDRA SUNDAR RAY VS UNION OF INDIA	NIROD KUMAR SAHOO VS BIRAJA PRASANNA DAS	// 0 //	
186	D-WP(C)/54827/2024	BIMAL PRASAD PATTANAİK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS APARESH BHOI	// 0 //	
187	D-WP(C)/54829/2024 WP(C)/33188/2024	ANANTA PRASAD SANKHUA VS STATE OF ODISHA	APARESH BHOI VS BIRAJA PRASANNA DAS	// 0 //	
188	D-WP(C)/54830/2024	BIMAL PRASAD PATTANAİK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS BISWA PRAKASH DHAL	// 0 //	
189	D-WP(C)/54831/2024	UTTAM MALİK VS THE TAHSILDAR, MAHANGA	BISWA PRAKASH DHAL VS BIRAJA PRASANNA DAS	// 0 //	
190	D-WP(C)/54835/2024	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS KRISHNA CHANDRA SAHU	// 0 //	
191	D-WP(C)/54836/2024	BANSHIDHAR MALİK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS BHAGABAN BEHERA	// 0 //	
192	D-WP(C)/54837/2024	ABHIJIT BALLAV DEY VS STATE OF ODISHA	BHAGABAN BEHERA VS BIRAJA PRASANNA DAS	// 0 //	
193	D-WP(C)/54839/2024	MOHAMAD SAUKAT @ MD.SAUKAT	BIRAJA PRASANNA DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/54840/2024	BIRANCHI NARAYAN SAHU	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/54841/2024	REENA @ RINA MOHANTY @ NAYAK	BHAGABAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/54842/2024	SANATAN NAYAK	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/54843/2024	THE DIVISIONAL MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., KHURDA	GIRISHANKAR SINGH	//	
		VS	VS	0	
		SAI MADHAB PATRO		//	
198	D-WP(C)/54844/2024	ARATI BAG	PRAFULLA KUMAR KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/54846/2024	R.PADMAVATI	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/54848/2024	KISHOR KUMAR PANDA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/54850/2024	ABHIMANYU SAMANTA SINGHAR HIGHER SECONDARY SCHOOL	DANANISHA BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/54852/2024	NURAJAN BIBI	AMIYA RANJAN SETHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/54853/2024	KRUPASINDHU BERIHA	SWETALANA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/54854/2024	DIPTI PRASANNA SAHOO	GOPINATH SETHI	//	
		VS	VS	0	

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205	D-WP(C)/54855/2024	STATE OF ODISHA DURGAMADHAB DASH VS	BAIDHAR SAHOO VS	// // 0	
206	D-WP(C)/54857/2024	STATE OF ODISHA SADANANDA NAYAK VS	VS	// // 0	
207	D-WP(C)/54858/2024	STATE OF ODISHA SUNITA NAIK VS	JYOTI PATNAIK VS	// // 0	
208	D-WP(C)/54862/2024	STATE OF ODISHA SURENDRA KUMAR DASH VS	HARIKRUSHNA PANIGRAHI VS	// // 0	
209	D-WP(C)/54864/2024	STATE OF ODISHA MILAN KUMAR RATHA VS	NABEEN KUMAR RATH VS	// // 0	
210	D-WP(C)/54865/2024	SUNNY KHOKHAR BILASINI PANIGRAHI VS	JIBAN RANJAN DASH VS	// // 0	
211	D-WP(C)/54867/2024	COLLECTOR JAJPUR JOY GOPAL KHANDELWAL VS	DEEPAK KUMAR PANI VS	// // 0	
212	D-WP(C)/54869/2024	STATE OF ODISHA KUNI MOHAPATRA VS	JIBAN RANJAN DASH VS	// // 0	
213	D-WP(C)/54872/2024	STATE OF ODISHA GOLEKHA CHANDRA MALLICK VS	RAMESH AGARWAL VS	// // 0	
214	D-WP(C)/54873/2024	MAMATARANI MALLICK KALINDRA JANI VS	BASUDEV PUJARI VS	// // 0	
215	D-WP(C)/54874/2024	STATE OF ODISHA BHIMASEN KHUNTIA VS	SHIB SHANKAR MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/54875/2024	HARIKRISHAN ONKAR VS UNION OF INDIA	RAMESH AGARWAL VS	// 0 //	
217	D-WP(C)/54878/2024	S.GOUTAMI ACHARY VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //	
218	D-WP(C)/54879/2024	KARUNAKAR DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
219	D-WP(C)/54880/2024	SAROJ KUMAR SAHOO VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
220	D-WP(C)/54881/2024	M/S KARUNAKAR ROUSTRAY, JAGATSINGHPUR VS PRINCIPAL COMNR OF GST AND CENTRAL EXCISE, BBSR	DEBENDRA KUMAR DWIBEDI VS	// 0 //	
221	D-WP(C)/54882/2024	SURYA ORAM VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //	
222	D-WP(C)/54883/2024	KRISH COAL MOVER, JHARSHUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
223	D-WP(C)/54885/2024	KRISH COAL MOVER, JHARSHUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
224	D-WP(C)/54886/2024	KABITA MAHAPATRA @ BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
225	D-WP(C)/54889/2024	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //	
226	D-WP(C)/54890/2024	KRISH COAL MOVER, JHARSHUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
227	D-WP(C)/54892/2024	M/S. GOBINDA CHANDRA BEHERA	KSHIROD KUMAR SAHOO	//	AOR20220001352C202400072

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		VS	VS	()	
228	D-WP(C)/54893/2024	COMMISSIONER OF CT AND GST,ODISHA NARAYAN CHANDRA BARIK	MD. GOLAM MADANI	//	
		VS	VS	()	
229	D-WP(C)/54894/2024	THE COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK KRISH COAL MOVER, JHARSHUGUDA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
230	D-WP(C)/54896/2024	STATE OF ODISHA MAINA BIBI	MD. GOLAM MADANI	//	
		VS	VS	()	
231	D-WP(C)/54897/2024	THE COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK NABA KISHORE NAYAK	SANJIB MOHANTY	//	AOR20220001611C202400097
		VS	VS	()	
232	D-WP(C)/54899/2024	UNION OF INDIA GANESHWAR SAHOO	SANJIB MOHANTY	//	AOR20220001611C202400098
		VS	VS	()	
233	D-WP(C)/54900/2024	REGISTRAR, UTKAL UNIVERSITY,BHUBANESWAR KRISH COAL MOVER, JHARSHUGUDA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
234	D-WP(C)/54903/2024	STATE OF ODISHA BISWANATH BARIK	SANJIB MOHANTY	//	AOR20220001611C202400096
		VS	VS	()	
235	D-WP(C)/54905/2024	REGISTRAR, UTKAL UNIVERSITY,BHUBANESWAR PRASANTA KUMAR ROUTRAY	SANJIB MOHANTY	//	AOR20220001611C202400099
		VS	VS	()	
236	D-WP(C)/54906/2024	REGISTRAR, UTKAL UNIVERSITY NRUSINGHA NATH BEHERA	SANJIB MOHANTY	//	AOR20220001611C202400100
		VS	VS	()	
237	D-WP(C)/54907/2024	REGISTRAR, UTKAL UNIVERSITY KRISH COAL MOVER, JHARSHUGUDA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
238	D-WP(C)/54908/2024	STATE OF ODISHA KULAMANI MAJHI	MD. GOLAM MADANI	//	
		VS	VS	()	

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239	D-WP(C)/54911/2024	STATE OF ODISHA GO DIGIT GENERAL INSURANCE COMPANY LTD.,MADRASHTIRMAN	ADARASHIRMAN	//	
		VS	VS	0	
240	D-WP(C)/54912/2024	THE INSURANCE OMBUDSMAN, BBSR GOVERNING BODY, PANCHAYAT SAMITI COLLEGE, RAIPURASOBERMAHULI	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
241	D-WP(C)/54915/2024	STATE OF ODISHA SANTOSH KUMAR PARIDA	LINGARAJ SARANGI	//	
		VS	VS	0	
242	D-WP(C)/54919/2024	STATE OF ODISHA SNIGDHA MOHANTY	LINGARAJ SARANGI	//	
		VS	VS	0	
243	D-WP(C)/54921/2024	STATE OF ODISHA SATCHIDANANDA PUHAN	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
244	D-WP(C)/54922/2024	STATE OF ODISHA BABA SAHEB AMBEDKAR FOUADATION, ANGUL	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
245	D-WP(C)/54924/2024	STATE OF ODISHA TARAMANI BEHERA	NIRANJAN PANDA	//	
		VS	VS	0	
246	D-WP(C)/54926/2024	STATE OF ODISHA BHARAT CHANDRA MOHANTA	HEMANT KUMAR MUND	//	
		VS	VS	0	
247	D-WP(C)/54927/2024	PRINCIPAL SECY TO GOVT. OF ODISHA, BBSR KRUSHNA CHANDRA PARNA	SASWATI MOHAPATRA	//	
		VS	VS	0	
248	D-WP(C)/54928/2024	STATE OF ODISHA PREMANANDA PARIDA	RAMANATH ACHARYA	//	
		VS	VS	0	
249	D-WP(C)/54929/2024	STATE OF ODISHA PANCHALI BAGARTY	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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250	D-WP(C)/54931/2024	SUSHILA BAG VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //	
251	D-WP(C)/54933/2024 WP(C)/33215/2024	RANADIP ROUT VS STATE OF ODISHA	PRAFULLA CH. BISWAL VS	// 0 //	
252	D-WP(C)/54934/2024	KAPIKETAN SWAIN VS STATE OF ODISHA	BIKAS SWAIN VS	// 0 //	
253	D-WP(C)/54935/2024	THE DIVISIONAL MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY, LTD., KALPANA SQUARE, KHORDHA VS SWAPANA RANI PATRO	GIRISHANKAR MOHANTY VS	// 0 //	
254	D-WP(C)/54936/2024	SANKARSAN BEHERA VS STATE OF ODISHA	BIKAS SWAIN VS	// 0 //	
255	D-WP(C)/54938/2024	M/S RAPAKA GOVINDA RAO VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //	
256	D-WP(C)/54939/2024	RANJAN BHOI VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //	
257	D-WP(C)/54942/2024	MAGUNI BHOI VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //	
258	D-WP(C)/54943/2024	THE DIVISIONAL MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., KALPANA SQUARE, KHORDHA VS SWAPNA RANI PATRO	GIRISHANKAR MOHANTY VS	// 0 //	
259	D-WP(C)/54945/2024	DIPTIREKHA RATH VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
260	D-WP(C)/54947/2024	M/S SANJAY KUMAR JAIN VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //	
261	D-WP(C)/54948/2024	SANJUBALA SAHOO	SUBHADUTTA ROURAY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/54949/2024	HARAKRUSHNA SAMANTA	JYOTI RANJAN DEO	//	
		VS	VS	0	
		STATE TRANSPORT AUTHORITY, ODISH, CUTTACK		//	
263	D-WP(C)/54951/2024	RANJITA RANI JENA	PRAKASH KUMAR NAYAK	//	
		VS	VS	0	
		THE COMMISSIONER CUM SECY, S AND ME DEPT, BBSR		//	
264	D-WP(C)/54953/2024	PRITI JHARANA MOHANANDIA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/54955/2024	SANJAYA KUMAR MOHAPATRA	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/54956/2024	NIRANJAN JENA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE DIRECTOR, AIIMS, BBSR		//	
267	D-WP(C)/54957/2024	BISWANATH TRIPATHY	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/54958/2024	SUBASH CHANDRA SAHOO	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/54959/2024	DEBJYOTI PATI	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
270	D-WP(C)/54960/2024	ANUPAMA BISWAL	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		ODISHA MINING CORPORATION LTD., BBSR		//	
271	D-WP(C)/54961/2024	M/S HARAPARBATI CONSTRUCTION, AKHUAPADA, BHADRAK	BHADRAN PRASAD MOHANTY	//	
		VS	VS	0	
		THE SUPERINTENDENT OF GST AND CENTRAL EXCISE, BHADRAK RANGE		//	
272	D-WP(C)/54964/2024	ARBIND KUMAR SAHU	ARUN KUMAR PATRA	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/54965/2024	STATE OF ODISHA DOL BAHADUR THAPA VS	TUSAR KUMAR MISHRA VS	// // 0	
274	D-WP(C)/54966/2024	STATE OF ODISHA BIBEKANANDA SAHOO VS	SMITA RANJAN PATNAIK VS	// // 0	
275	D-WP(C)/54967/2024	STATE OF ODISHA DHABALESWAR RAUTA VS	SUBHADUTTA ROURTRAY VS	// // 0	
276	D-WP(C)/54968/2024	STATE OF ODISHA ABINASH DASH VS	ARUN KUMAR PATRA VS	// // 0	
277	D-WP(C)/54969/2024	STATE OF ODISHA BIBEKANANDA SAHOO VS	SMITA RANJAN PATNAIK VS	// // 0	
278	D-WP(C)/54971/2024	STATE OF ODISHA KIRTTAN BIHARI MAHANTA VS	SATYAJIT SAMAL VS	// // 0	
279	D-WP(C)/54972/2024	STATE OF ODISHA PURENDRA DEV NAYAK VS	ARUN KUMAR PATRA VS	// // 0	
280	D-WP(C)/54973/2024	STATE OF ODISHA MANWAR KHAN VS	BHASKAR CHANDRA PANDA VS	// // 0	
281	D-WP(C)/54974/2024	COMMISSIONER LAND RECORDS, ODISHA, CUTTACK RAMESH CHANDRA SAHOO VS	SATYAJIT SAMAL VS	// // 0	
282	D-WP(C)/54976/2024	STATE OF ODISHA KIRTAN MAHALIK VS	ARUN KUMAR PATRA VS	// // 0	
283	D-WP(C)/54977/2024	STATE OF ODISHA THE EXECUTIVE ENGINEER, ELECTRICAL (TPSODL) SRI SRINIBAS MOHANTHA VS M/S AGARWAL MODERN RICE MILL, KHUTUGUDA, NABARANGPUR	SRINIBAS MOHANTHA VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/54978/2024	NAMITA PANDA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //	
285	D-WP(C)/54979/2024	MUKESH KUMAR GUPTA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
286	D-WP(C)/54980/2024	LAXMIDHAR MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
287	D-WP(C)/54981/2024	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
288	D-WP(C)/54982/2024	MUKESH KUMAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
289	D-WP(C)/54983/2024	BIKASH KUMAR PRADHAN VS ODISHA STAFF SELECTION COMMISSION, BBSR	KUNAL KUMAR SWAIN VS	// 0 //	
290	D-WP(C)/54984/2024	PRAMOD KUMAR BARAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
291	D-WP(C)/54985/2024	SACHIDANANDA MEHER VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
292	D-WP(C)/54986/2024	SCHOOL MANAGING COMMITTEE OF GOVT. PRIMARY SCHOOL, MAHARAJA, CUTTACK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
293	D-WP(C)/54987/2024	DHARANIDHAR SETHY VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //	
294	D-WP(C)/54990/2024	BABAJI PRADHAN VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //	
295	D-WP(C)/54991/2024	PARAMANANDA ROUTRAY	ARUN KUMAR PATRA	//	

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	()	
296	D-WP(C)/54992/2024	STATE OF ODISHA BABAJI BARIK	SWARUP KUMAR PATNAIK	//	AOR20220003583C202400014
		VS	VS	()	
297	D-WP(C)/54993/2024	STATE OF ODISHA SUSHILA NAYAK	HEMANTA KUMAR RATSINGH	//	
		VS	VS	()	
298	D-WP(C)/54994/2024	STATE OF ODISHA M/S. RUTUPARNA CONSTRUCTION	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400095
		VS	VS	()	
299	D-WP(C)/54995/2024	STATE OF ODISHA LINGARAJ SAHOO	BASUDEV BARIK	//	
		VS	VS	()	
300	D-WP(C)/54996/2024	STATE OF ODISHA HARA GOVIND DAS	LAXMINARAYAN RAYATSINGH	//	AOD20240000645C202400023
		VS	VS	()	
301	D-WP(C)/54997/2024	STATE OF ODISHA BIKASH AGRAWAL	ARUN KUMAR PATRA	//	
		VS	VS	()	
302	D-WP(C)/54998/2024	STATE OF ODISHA BHASKAR CHANDRA KAR	SWARUP KUMAR PATNAIK	//	AOR20220003583C202400016
		VS	VS	()	
303	D-WP(C)/54999/2024	STATE OF ODISHA BANK OF BARODA, SAMBALPUR	GURUDUTTA KAR	//	
		VS	VS	()	
304	D-WP(C)/55001/2024	COLLECTOR AND DISTRICT MAGISTRATE, KHURDA ANIRUDHA PANI	BASUDEV BARIK	//	
		VS	VS	()	
305	D-WP(C)/55002/2024	STATE OF ODISHA BABAJI BARIK	SWARUP KUMAR PATNAIK	//	AOR20220003583C202400015
		VS	VS	()	
306	D-WP(C)/55003/2024	STATE OF ODISHA ROSALIN BEHERA	NRUSINGH CH. ROUT	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/55004/2024	STATE OF ODISHA KUNJA BIHARI SETHI VS	NAMITA PATTANAIAK VS	// // 0	
308	D-WP(C)/55005/2024	STATE OF ODISHA ANTARYAMI SAHOO VS	BASUDEV BARIK VS	// // 0	
309	D-WP(C)/55007/2024	STATE OF ODISHA RAMAKANTA BHOI VS	GYANENDRA CHANDRA SWAIN VS	// // 0	
310	D-WP(C)/55008/2024	STATE OF ODISHA SUKANTA SAMAL VS	NAMITA PATTANAIAK VS	// // 0	
311	D-WP(C)/55009/2024	STATE OF ODISHA CHINTAMANI SAHOO VS	BASUDEV BARIK VS	// // 0	
312	D-WP(C)/55010/2024	STATE OF ODISHA ASHOK PRADHAN VS	TRILOCHAN BARIK VS	// // 0	
313	D-WP(C)/55012/2024	STATE OF ODISHA DEBENDRA MALLICK @ DAS VS	NAMITA PATTANAIAK VS	// // 0	
314	D-WP(C)/55013/2024	STATE OF ODISHA BHAKTABANDHU SAHOO VS	BASUDEV BARIK VS	// // 0	
315	D-WP(C)/55014/2024	STATE OF ODISHA SAUDAMINI SWAIN VS	PRABHAT KUMAR SAHOO VS	// // 0	
316	D-WP(C)/55016/2024	TPCODL, PURI TRILOKYA MOHANTY VS	NAMITA PATTANAIAK VS	// // 0	
317	D-WP(C)/55017/2024	STATE OF ODISHA MITU BISWAL VS	BASUDEV BARIK VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/55018/2024	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// () //	
319	D-WP(C)/55019/2024	FAKIRA CHARAN MAJHI VS STATE OF ODISHA	NAMITA PATTANAİK VS	// () //	
320	D-WP(C)/55020/2024	DEBENDRA KUMAR GARNAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// () //	
321	D-WP(C)/55021/2024	RUSHI MALI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// () //	
322	D-WP(C)/55023/2024	SALIMDHAR MAJHI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// () //	
323	D-WP(C)/55024/2024	LALITA NAIK VS STATE OF ODISHA	SASMITA NANDA VS	// () //	
324	D-WP(C)/55025/2024	SANTANU KUMAR PARIDA VS CHAIRMAN CUM MANAGING DIRECTOR WAPCOS LIMITED,NEW DELHI	LAXMINARAYAN RAYATSINGH VS	// () //	AOD20240000645C202400022
325	D-WP(C)/55026/2024	MANDAKINI NAYAK VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// () //	AOR20220001586C202400059
326	D-WP(C)/55028/2024	PRASANTA KUMAR SAHOO VS PUNJAB NATIONAL BANK,BHUBANESWAR	SATRUGHNA DASH (A) VS	// () //	AOR20220001212C202400014
327	D-ABLAPL/39311/2024	RAM SINGH@RAM NARESH SINGH VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /407 /2024 () //	AOR20220000246C202400051
328	D-ABLAPL/39313/2024	LIPUN MALLİK @ MANOJ MALLİK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BARI RAMACHANDRAPUR /535 /2024 () //	
329	D-ABLAPL/39321/2024	RAJESH BADANAYAK @ SUKUTA BADANAYAK	AMULYA RATNA PANDA	TUMUDIBANDHA /130 /2024	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/39322/2024	ABINASH BAG @ LALU	NIRANJAN HOTA	BOLANGIR TOWN /813 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/39323/2024	KANHU @ JAGAMOHAN NAYAK	AMULYA RATNA PANDA	BALASORE TOWN /322 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/39325/2024	LAXMIPRIYA SAHOO	LINGARAJ SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/39327/2024	SUSMITA SAHOO	LINGARAJ SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/39328/2024	CHIRANJIBI JENA	BIJAY KUMAR MOHANTY	COLLIERY /711 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/39329/2024	SATISH KUMAR SAHOO	LINGARAJ SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/39332/2024	SUKANTA KUMAR BEHERA	JAYANTA KUMAR MAJHI	BALIAPAL /313 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/39333/2024	SANTOSH KUMAR BARIK @ KALIA BARIK	SATYABRATA DASH	JENAPUR /233 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/39334/2024	ASWINI KUMAR BAG	JIBAN RANJAN DASH	KEGAON /218 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/39335/2024	BIJU JENA @ BIJU @ BIJAYA KUMAR JENA	JAYANTA KUMAR MAJHI	BASTA /247 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/39337/2024	BISWESWAR GIRI	JAYANTA KUMAR MAJHI	BALIAPAL /315 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/39341/2024	STATE OF ODISHA NITYANANDA SAMAL VS	SANGRAM KESHARI ROUT VS	// /0 ()	
342	D-ABLAPL/39342/2024	STATE OF ODISHA SUSAMA SWAIN VS	SUSANTA KUMAR LENKA VS	// JATNI P.S. /490 /2024 ()	
343	D-ABLAPL/39345/2024	STATE OF ODISHA SUMATI SOREN VS	BIRENDRA KUMAR NAYAK VS	// CDA-II /112 /2024 ()	
344	D-ABLAPL/39356/2024	STATE OF ODISHA SARASWATI PANDA VS	AJAYA KUMAR TRIPATHY VS	// SORO /1018 /2024 ()	
345	D-ABLAPL/39358/2024	STATE OF ODISHA DEBA DATTA DAS VS	PRANAYA KUMAR DASH VS	// JAJPUR SADAR /334 /2024 ()	
346	D-ABLAPL/39359/2024	STATE OF ODISHA SURENDRA BEHERA VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /376 /2024 ()	
347	D-ABLAPL/39360/2024	STATE OF ODISHA PINTU @ LAMBODAR HATI VS	LAXMIDHAR MAHAPATRA VS	// MANCHESWAR P.S. /704 /2024 ()	
348	D-ABLAPL/39364/2024	STATE OF ODISHA SUNIL KUMAR JENA VS	SHIB SHANKAR MOHANTY VS	// PAHALA /530 /2024 ()	
349	D-ABLAPL/39368/2024	STATE OF ODISHA TAPAN KUMAR BEHERA VS	AMIT KUMAR NATH VS	// INDUASTRIAL,NISA /380 /2024 ()	
350	D-ABLAPL/39372/2024	STATE OF ODISHA ASHOK SAMAL VS	NIRANJAN MAHARANA VS	// MAHILA P.S. BUXIBAZAR /184 /2024 ()	
351	D-ABLAPL/39376/2024	STATE OF ODISHA MURALI MOHAN SETHY VS STATE OF ODISHA	ASIT KUMAR JENA VS	// BRAMHA BARADA /255 /2024 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/39380/2024	SASMITA SAHU VS STATE OF ODISHA	LINGARAJ SARANGI VS	//0 () //	
353	D-ABLAPL/39381/2024	UJJWAL KUMAR CHOURASIA VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	RAJGANGPUR /569 /2024 () //	
354	D-ABLAPL/39387/2024	PINKUN LENKA @ RONIT LENKA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	CUTTACK SADAR /706 /2024 () //	
355	D-ABLAPL/39389/2024	MEGHANADA PAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	RASOL /334 /2024 () //	
356	D-ABLAPL/39390/2024	RAJENDRA DAS VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	//0 () //	
357	D-ABLAPL/39392/2024	DORA @ AJIT KUMAR BISWAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /1298 /2024 () //	AOD20240000324C202400007
358	D-ABLAPL/39396/2024	BISWOJIT BARIK @ BISWAJIT BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /888 /2024 () //	AOR20220001615C202400013
359	D-ABLAPL/39399/2024	MANUHAR MAJHI @ MANOHAR MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /441 /2024 () //	AOR20220001615C202400012
360	D-ABLAPL/39409/2024	MUNA NAIK @ NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	AIR FIELD P.S. /358 /2024 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :30/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP	SUMITRA MOHANTY	16/2024
2	D-ADMLS/54806/2024 ADMLS/6/2024	MH BLAND S.L., AHMEDABAD MP	ISHWAR MOHANTY	26/2024
3	D-ELPET/30918/2024 ELPET/8/2024	KISHORE KUMAR NAYAK MP	NIROD KUMAR SAHU	163/2024
4	D-ELPET/30918/2024 ELPET/8/2024	KISHORE KUMAR NAYAK MP	NIROD KUMAR SAHU	164/2024
5	D-CRLMP/36409/2024 CRLMP/1703/2024	SRIBATSA KUMAR PRADHAN MP	KISHORE CHANDRA RAJGURU MOHAPATRA	294/2024
6	D-CRLMP/39383/2024 CRLMP/ /	BISHNUPRIYA NAYAK @ PATSANI MP	S.N.B.RAY	295/2024
7	D-CRLMP/39393/2024 CRLMP/ /	ARA SEKHAR MP	CHITTA RANJAN LENKA	296/2024
8	D-JCRLA/46/2019 JCRLA/46/2019	MOHAN ROUT MP	AKSHYA KUMAR SAHU	302/2024
9	D-RVWPET/54773/2024 RVWPET/ /	PRAMILA MANGARAJ@PRAMILA JENA@ <del>PRAMILA BEKUM</del> MP	PRAMILA BEKUM KAR	490/2024
10	D-RVWPET/54773/2024 RVWPET/ /	PRAMILA MANGARAJ@PRAMILA JENA@ <del>PRAMILA BEKUM</del> MP	PRAMILA BEKUM KAR	491/2024
11	D-RVWPET/54861/2024 RVWPET/ /	SUBASH CHANDRA MANDAL MP	BIPLABA P.B. BAHALI	492/2024
12	D-RPFAM/54962/2024 RPFAM/ /	TULARAM PRADHANI MP	AMITAV TRIPATHY	583/2024
13	D-RPFAM/54963/2024 RPFAM/ /	NIHAR RANJAN SWAIN MP	SAPAN KUMAR LENKA	584/2024
14	D-RPFAM/54962/2024 RPFAM/ /	TULARAM PRADHANI MP	AMITAV TRIPATHY	585/2024
15	D-RPFAM/54963/2024 RPFAM/ /	NIHAR RANJAN SWAIN MP	SAPAN KUMAR LENKA	586/2024
16	D-RPFAM/55015/2024 RPFAM/ /	ASHOK KUMAR SAHU @ ASHOK KUMAR <del>SAHU</del> MP	ASHOK KUMAR SAHU MAKESH TRIPATHY	587/2024
17	D-CMAPL/54204/2024 CMAPL/ /	NARMADA JAIN MP	SITANSHU KUMAR DEY	663/2024
18	D-CMAPL/54975/2024 CMAPL/ /	BHAGIRATHI BISWAL MP	BUDHIRAM DAS	664/2024
19	D-CMAPL/54988/2024 CMAPL/ /	HURUN NIBIBI MP	ADV.	665/2024
20	D-CRLREV/630/2023 CRLREV/630/2023	SAJAN BHOI MP	GOUTAM CHARAN ROUT	1219/2024
21	D-RSA/54815/2024 RSA/ /	SRIMATI NAIK@KOLHARI MP	SUKANTA KUMAR NAYAK	1566/2024
22	D-RSA/443/2017 RSA/443/2017	GAJENDRANATH MARTHA MP		1567/2024
23	D-RSA/54833/2024 RSA/ /	PARESH RAY MP	PRAKASH RANJAN BARIK	1568/2024
24	D-CMP/45554/2024 CMP/1241/2024	SHANKERLAL AGARWAL MP	SOUMYA MISHRA	1574/2024
25	D-CMP/45485/2024 CMP/1247/2024	MOHANLAL AGARWAL MP	SOUMYA MISHRA	1575/2024
26	D-CMP/54902/2024	JSW ENERGY UTKAL LTD., TELANGANA	NIKHILESH BARIK	

	CMP/ /	MP		1576/2024
27	D-CMP/54923/2024	OHAB KHAN @ WAHAB KHAN	NIRANJAN SINGH (1)	
	CMP/ /	MP		1577/2024
28	D-CMP/54930/2024	SK.FAKIRUDDIN	SMITA RANJAN PATNAIK	
	CMP/ /	MP		1578/2024
29	D-BLAPL/26488/2024	SRIDHAR KUMAR JENA		
	BLAPL/9036/2024	MP		1688/2024
30	D-ABLAPL/31433/2024	LAMBODAR MALLIK		
	ABLAPL/11818/2024	MP		3019/2024
31	D-ABLAPL/37396/2024	SAROJ @ SAROJA KUMAR SAMAL		
	ABLAPL/14348/2024	MP		3020/2024
32	D-ABLAPL/38023/2024	SATRUGHNA NAIK		
	ABLAPL/14609/2024	MP		3021/2024
33	D-ABLAPL/36156/2024	RINKU SINGH @ HARPREET @ HARPIT SINGH		
	ABLAPL/13778/2024	MP		3022/2024
34	D-ABLAPL/15530/2019	SUNIL@SURAJ KUMAR DAS@SAROJ KUMAR DAS		
	ABLAPL/15530/2019	MP		3023/2024
35	D-ABLAPL/30519/2024	RAMESH CHANDRA @ RAMESH NAYAK		
	ABLAPL/11371/2024	MP		3024/2024
36	D-ABLAPL/34283/2024	RABINDRA SAMAL	PANCHANAN PANIGRAHI	
	ABLAPL/13066/2024	MP		3025/2024
37	D-ABLAPL/15214/2019	TAPAN MOHANTY	M/S ASUTOSH TRIPATHY	
	ABLAPL/15214/2019	MP		3026/2024
38	D-MACA/51837/2024	THE B.M, RELIANCE GENERAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		3130/2024
39	D-MACA/51818/2024	THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., GANJAM		
	MACA/ /	MP		3131/2024
40	D-MACA/51832/2024	THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., GANJAM		
	MACA/ /	MP		3132/2024
41	D-MACA/50290/2024	D.M., ORIENTAL INSURANCE CO. LTD. (T.P.HUB), BBSR		
	MACA/ /	MP		3133/2024
42	D-MACA/50281/2024	D.M., ORIENTAL INSURANCE CO.LTD.(T.P.HUB), BBSR		
	MACA/ /	MP		3134/2024
43	D-MACA/51796/2024	THE MANAGER (T.P.HUB), M/S ORIENTAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		3135/2024
44	D-MACA/52797/2024	D.M., ORIENTAL INSURANCE CO.LTD.,BAIKAMPORHETA		
	MACA/ /	MP		3136/2024
45	D-MACA/54784/2024	VARSHA RANI	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		3137/2024
46	D-MACA/54784/2024	VARSHA RANI	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		3138/2024
47	D-MACA/53974/2024	SHASHMITA NAYAK	KAPILA CHARAN NAYAK	
	MACA/ /	MP		3139/2024
48	D-MACA/54796/2024	BIJOYLAXMI PANDA	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		3140/2024
49	D-MACA/54796/2024	BIJOYLAXMI PANDA	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		3141/2024
50	D-MACA/54819/2024	SARAT BEHERA	SATYABHUSAN DAS	
	MACA/ /	MP		3142/2024
51	D-MACA/54819/2024	SARAT BEHERA	SATYABHUSAN DAS	
	MACA/ /	MP		3143/2024
52	D-MACA/54859/2024	KRUSHNA CHANDRA BIRUA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		3144/2024
53	D-MACA/54868/2024	DAMBARUDHAR TUDU	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		3145/2024
54	D-MACA/54868/2024	DAMBARUDHAR TUDU	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		3146/2024
55	D-MACA/54877/2024	DWIJABARA BARAL	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		3147/2024
56	D-MACA/54888/2024	SUJATA PRADHAN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		3148/2024
57	D-MACA/54904/2024	D.M., ORIENTAL INSURANCE CO.LTD., ANGUL	GIDAM ALI KHAN	
	MACA/ /	MP		3149/2024

58	D-MACA/54913/2024 MACA/ /	MANAGER LEGAL, M/S SBI GENERAL INSURANCE LTD. MP		3150/2024
59	D-CRLA/37431/2024 CRLA/1299/2024	SANKAR BEHERA MP	DEEPALI MAHAPATRA	3390/2024
60	D-CRLA/37431/2024 CRLA/1299/2024	SANKAR BEHERA MP	DEEPALI MAHAPATRA	3391/2024
61	D-CRLA/37435/2024 CRLA/1287/2024	BUDU DAS MP	DEEPALI MAHAPATRA	3392/2024
62	D-CRLA/37435/2024 CRLA/1287/2024	BUDU DAS MP	DEEPALI MAHAPATRA	3393/2024
63	D-CRLA/39357/2024 CRLA/ /	BAPI @ ABHAY KUMAR PATI MP	AMULYA RATNA PANDA	3394/2024
64	D-CRLA/39357/2024 CRLA/ /	BAPI @ ABHAY KUMAR PATI MP	AMULYA RATNA PANDA	3395/2024
65	D-CRLA/39362/2024 CRLA/ /	BISWAMBAR KANHAR MP	AMULYA RATNA PANDA	3396/2024
66	D-CRLA/39362/2024 CRLA/ /	BISWAMBAR KANHAR MP	AMULYA RATNA PANDA	3397/2024
67	D-CRLA/39365/2024 CRLA/ /	BISWANATH KANHAR MP	AMULYA RATNA PANDA	3398/2024
68	D-CRLA/39365/2024 CRLA/ /	BISWANATH KANHAR MP	AMULYA RATNA PANDA	3399/2024
69	D-CRLMC/39320/2024 CRLMC/ /	SUSANTA BEHERA MP	PARSURAM PANDA	3486/2024
70	D-CRLMC/39324/2024 CRLMC/ /	NALI @ SAROJ BARIK MP	PARSURAM PANDA	3487/2024
71	D-CRLMC/39326/2024 CRLMC/ /	SUSANTA BEHERA MP	PARSURAM PANDA	3488/2024
72	D-CRLMC/3549/2022 CRLMC/3549/2022	SUSHANTA KUMAR MOHANTA MP	ARJUNA CHARANA BEHERA	3489/2024
73	D-CRLMC/39309/2024 CRLMC/ /	PRASANNA KUMAR GOUDA@PRASANNASTUDANARAYAN SAHU MP		3490/2024
74	D-CRLMC/39336/2024 CRLMC/ /	RAJ KISHORE BEHERA MP	SUKANTA KUMAR NAYAK	3491/2024
75	D-CRLMC/39338/2024 CRLMC/ /	KAUSHIK MANDAL MP	LINGARAJ SARANGI	3492/2024
76	D-CRLMC/39344/2024 CRLMC/ /	PRIYABRATA PATTANAIK MP	LINGARAJ SARANGI	3493/2024
77	D-CRLMC/39347/2024 CRLMC/ /	PULOK JOYTSHNA DAS MP	LINGARAJ SARANGI	3494/2024
78	D-CRLMC/39350/2024 CRLMC/ /	P. ANIL KUMAR PATRA MP	DIPTI RANJAN MOHAPATRA	3495/2024
79	D-CRLMC/39367/2024 CRLMC/ /	NAMITA DAS MP	LINGARAJ SARANGI	3496/2024
80	D-CRLMC/39370/2024 CRLMC/ /	DUSHAMANTA KUMAR NAYAK MP	PRASANNA KUMAR PANI	3497/2024
81	D-CRLMC/39410/2024 CRLMC/ /	RIKHIRAM SARAF@RITIRAM SARAF MP	MANOJ KUMAR PATI	3498/2024
82	D-WA/54781/2024 WA/ /	SOBHAN KUMAR BANERJEE MP	MITU KUMAR BISWAL	9116/2024
83	D-WA/54781/2024 WA/ /	SOBHAN KUMAR BANERJEE MP	MITU KUMAR BISWAL	9117/2024
84	D-WA/54812/2024 WA/ /	SNEHASISH NAYAK MP	MITU KUMAR BISWAL	9118/2024
85	D-WA/54811/2024 WA/ /	ARYA DEBABRATTA BEHERA MP	DINESH KUMAR PANDA	9119/2024
86	D-WA/54812/2024 WA/ /	SNEHASISH NAYAK MP	MITU KUMAR BISWAL	9120/2024
87	D-WA/54811/2024 WA/ /	ARYA DEBABRATTA BEHERA MP	DINESH KUMAR PANDA	9121/2024
88	D-WA/54820/2024 WA/ /	HIMANSHU SHEKHAR MEHER MP		9122/2024
89	D-WA/54820/2024	HIMANSHU SHEKHAR MEHER		

	WA/ /	MP		9123/2024
90	D-WA/54826/2024	DAITRI KANDHAPANI	DINESH KUMAR PANDY	
	WA/ /	MP		9124/2024
91	D-WA/54826/2024	DAITRI KANDHAPANI	DINESH KUMAR PANDY	
	WA/ /	MP		9125/2024
92	D-WA/54845/2024	BHUPESH KUMAR SAHOO	DINESH KUMAR PANDA	
	WA/ /	MP		9126/2024
93	D-WA/54845/2024	BHUPESH KUMAR SAHOO	DINESH KUMAR PANDA	
	WA/ /	MP		9127/2024
94	D-WA/54970/2024	RITANJALI SETHI	BAIDHAR SAHOO	
	WA/ /	MP		9128/2024
95	D-WA/54989/2024	NILAM DAKUA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9129/2024
96	D-WA/54989/2024	NILAM DAKUA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9130/2024
97	D-WA/54989/2024	NILAM DAKUA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9131/2024
98	D-WA/55000/2024	JYOTRIMAYEE SAHOO	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9132/2024
99	D-WA/55000/2024	JYOTRIMAYEE SAHOO	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9133/2024
100	D-WA/55000/2024	JYOTRIMAYEE SAHOO	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9134/2024
101	D-WA/55000/2024	JYOTRIMAYEE SAHOO	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9135/2024
102	D-WA/55006/2024	PRADEEP KUMAR JENA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9136/2024
103	D-WA/55006/2024	PRADEEP KUMAR JENA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9137/2024
104	D-WA/55011/2024	JYOTIRANJAN PARIDA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9138/2024
105	D-WA/55011/2024	JYOTIRANJAN PARIDA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9139/2024
106	D-WA/55011/2024	JYOTIRANJAN PARIDA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9140/2024
107	D-WA/55022/2024	ACHYUTANANDA BEHERA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9141/2024
108	D-WA/55022/2024	ACHYUTANANDA BEHERA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9142/2024
109	D-WA/55022/2024	ACHYUTANANDA BEHERA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9143/2024
110	D-WP(C)/26319/2024	SANDEEP KUMAR GURU	SAILABALA JENA	
	WP(C)/15014/2024	MP		17794/2024
111	D-WP(C)/54771/2024	SHIV PARIVAHAN, JAGATPUR, CUTTACK	RAMESH CHANDRA JENA	
	WP(C)/ /	MP		17795/2024
112	D-WP(C)/54779/2024	NITYANANDA MANDAL	SANTOSH KUMAR SWAIN	
	WP(C)/ /	MP		17796/2024
113	D-WP(C)/54801/2024	SANDEEP KUMAR GURU	SAILABALA JENA	
	WP(C)/ /	MP		17797/2024
114	D-WP(C)/9617/2023	VEDANTA LTD., MUMBAI	PRASHANTA KUMAR NAYAK	
	WP(C)/9617/2023	MP		17798/2024
115	D-WP(C)/54805/2024	KUTARTHA SWAIN	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		17799/2024
116	D-WP(C)/54808/2024	PRAFULLA KUMAR NAYAK	SUDHANSU ACHARYAH	
	WP(C)/33217/2024	MP		17800/2024
117	D-WP(C)/1352/2012	JOGENDRA MOHALIK		
	WP(C)/1352/2012	MP		17801/2024
118	D-WP(C)/47324/2024	KRUSHNA CHANDRA DAS		
	WP(C)/29424/2024	MP		17802/2024
119	D-WP(C)/54813/2024	SANDEEP KUMAR GURU	SAILABALA JENA	
	WP(C)/ /	MP		17803/2024
120	D-WP(C)/12260/2013	GOPAL KRI.GOSALA	M/S.SIDHESWAR MOHANTY	
	WP(C)/12260/2013	MP		17804/2024

121	D-WP(C)/54823/2024 WP(C)/ /	SHIV PRASAD BHAGAT MP	BIRAJA PRASANNA DAS	17805/2024
122	D-WP(C)/54824/2024 WP(C)/ /	M/S NAYAK DISTRIBUTORS, DHENKANAJIV CHOU DHURY MP		17806/2024
123	D-WP(C)/54827/2024 WP(C)/ /	BIMAL PRASAD PATTANA I K MP	BIRAJA PRASANNA DAS	17807/2024
124	D-WP(C)/54829/2024 WP(C)/33188/2024	ANANTA PRASAD SANKHUA MP	APARESH BHOI	17808/2024
125	D-WP(C)/38592/2023 WP(C)/38592/2023	SHASHI BHUSAN PATI MP	RAMESH KUMAR SAHU	17809/2024
126	D-WP(C)/54830/2024 WP(C)/ /	BIMAL PRASAD PATTANA I K MP	BIRAJA PRASANNA DAS	17810/2024
127	D-WP(C)/54835/2024 WP(C)/ /	KAILASH CHANDRA MOHANTY MP	BIRAJA PRASANNA DAS	17811/2024
128	D-WP(C)/54837/2024 WP(C)/ /	ABHIJIT BALLAV DEY MP	BHAGABAN BEHERA	17812/2024
129	D-WP(C)/54839/2024 WP(C)/ /	MOHAMAD SAUKAT @ MD.SAUKAT MP	BIRAJA PRASANNA DAS	17813/2024
130	D-WP(C)/54841/2024 WP(C)/ /	REENA @ RINA MOHANTY @ NAYAK MP	BHAGABAN BEHERA	17814/2024
131	D-WP(C)/44962/2024 WP(C)/26601/2024	SUBHAKANTA NAYAK MP	PRASANTA KUMAR SATAPATHY	17815/2024
132	D-WP(C)/54844/2024 WP(C)/ /	ARATI BAG MP	PRAFULLA KUMAR KAR	17816/2024
133	D-WP(C)/54846/2024 WP(C)/ /	R.PADMAVATI MP	SAIBRATA RATH	17817/2024
134	D-WP(C)/54850/2024 WP(C)/ /	ABHIMANYU SAMANTA SINGHAR HIGHER SECONDARY SCHOOL MP	DEEPAK KUMAR SHIVOL	17818/2024
135	D-WP(C)/54867/2024 WP(C)/ /	JOY GOPAL KHANDELWAL MP	DEEPAK KUMAR PANI	17819/2024
136	D-WP(C)/54874/2024 WP(C)/ /	BHIMASEN KHUNTIA MP	SHIB SHANKAR MOHANTY	17820/2024
137	D-WP(C)/54881/2024 WP(C)/ /	M/S KARUNAKAR ROU TRAY, JAGAT SINGH MP	HEMENDRA KUMAR DWIBEDI	17821/2024
138	D-WP(C)/54886/2024 WP(C)/ /	KABITA MAHAPATRA @ BEHERA MP	HRUDANANDA MOHAPATRA	17822/2024
139	D-WP(C)/54911/2024 WP(C)/ /	GO DIGIT GENERAL INSURANCE COMPANY LIMITED, MAHARASHTRA MP	VIJAY KUMAR SHINDE	17823/2024
140	D-WP(C)/54912/2024 WP(C)/ /	GOVERNING BODY, PANCHAYAT SAMITI OF PURGE, TALUKA CHUBA MP	DEEPAK KUMAR SHIVOL	17824/2024
141	D-WP(C)/54915/2024 WP(C)/ /	SANTOSH KUMAR PARIDA MP	LINGARAJ SARANGI	17825/2024
142	D-WP(C)/54928/2024 WP(C)/ /	PREMANANDA PARIDA MP	RAMANATH ACHARYA	17826/2024
143	D-WP(C)/54929/2024 WP(C)/ /	PANCHALI BAGARTY MP	SASWATI MOHAPATRA	17827/2024
144	D-WP(C)/54919/2024 WP(C)/ /	SNIGDHA MOHANTY MP	LINGARAJ SARANGI	17828/2024
145	D-WP(C)/54938/2024 WP(C)/ /	M/S RAPAKA GOVINDA RAO MP	BHABANI PRASAD MOHANTY	17829/2024
146	D-WP(C)/54947/2024 WP(C)/ /	M/S SANJAY KUMAR JAIN MP	BHABANI PRASAD MOHANTY	17830/2024
147	D-WP(C)/54949/2024 WP(C)/ /	HARAKRUSHNA SAMANTA MP	JYOTI RANJAN DEO	17831/2024
148	D-WP(C)/54955/2024 WP(C)/ /	SANJAYA KUMAR MOHAPATRA MP	UMESH CHANDRA MOHANTY	17832/2024
149	D-WP(C)/54961/2024 WP(C)/ /	M/S HARAPARBATI CONSTRUCTION, AKHILABANI PRASAD MOHANTY MP	AKHILABANI PRASAD MOHANTY	17833/2024
150	D-WP(C)/54964/2024 WP(C)/ /	ARBIND KUMAR SAHU MP	ARUN KUMAR PATRA	17834/2024
151	D-WP(C)/54968/2024 WP(C)/ /	ABINASH DASH MP	ARUN KUMAR PATRA	17835/2024
152	D-WP(C)/54972/2024	PURENDRA DEV NAYAK	ARUN KUMAR PATRA	

	WP(C)/ /	MP		17836/2024
153	D-WP(C)/39436/2024 WP(C)/23382/2024	M/S JAGULAI CONSTRUCTION, CUTTACKASHOK KUMAR ROUT MP		17837/2024
154	D-WP(C)/54976/2024 WP(C)/ /	KIRTAN MAHALIK MP	ARUN KUMAR PATRA	17838/2024
155	D-WP(C)/54977/2024 WP(C)/ /	THE EXECUTIVE ENGINEER, ELECTRICALS (RESIDUAL) IN CHARGE OF ELECTRICAL DIVISION MP		17839/2024
156	D-WP(C)/54979/2024 WP(C)/ /	MUKESH KUMAR GUPTA MP	ARUN KUMAR PATRA	17840/2024
157	D-WP(C)/39431/2024 WP(C)/23380/2024	M/S JAGULAI CONSTRUCTION, CUTTACKASHOK KUMAR ROUT MP		17841/2024
158	D-WP(C)/54982/2024 WP(C)/ /	MUKESH KUMAR MP	ARUN KUMAR PATRA	17842/2024
159	D-WP(C)/54983/2024 WP(C)/ /	BIKASH KUMAR PRADHAN MP	KUNAL KUMAR SWAIN	17843/2024
160	D-WP(C)/54985/2024 WP(C)/ /	SACHIDANANDA MEHER MP	ARUN KUMAR PATRA	17844/2024
161	D-WP(C)/54987/2024 WP(C)/ /	DHARANIDHAR SETHY MP	DURGA PRASANNA MISHRA	17845/2024
162	D-WP(C)/54991/2024 WP(C)/ /	PARAMANANDA ROUTRAY MP	ARUN KUMAR PATRA	17846/2024
163	D-WP(C)/54997/2024 WP(C)/ /	BIKASH AGRAWAL MP	ARUN KUMAR PATRA	17847/2024
164	D-WP(C)/55003/2024 WP(C)/ /	ROSALIN BEHERA MP	NRUSINGH CH. ROUT	17848/2024
165	D-WP(C)/55007/2024 WP(C)/ /	RAMAKANTA BHOI MP	GYANENDRA CHANDRA SWAIN	17849/2024
166	D-WP(C)/55014/2024 WP(C)/ /	SAUDAMINI SWAIN MP	PRABHAT KUMAR SAHOO	17850/2024
167	D-WP(C)/55021/2024 WP(C)/ /	RUSHI MALI MP	MANOJ KUMAR PATI	17851/2024
168	D-WP(C)/55023/2024 WP(C)/ /	SALIMDHAR MAJHI MP	MANOJ KUMAR PATI	17852/2024
169	D-WP(C)/54892/2024 WP(C)/ /	M/S. GOBINDA CHANDRA BEHERA MP	KSHIROD KUMAR SAHOO	17853/2024